

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 203
IB-1104(ND)/2019

IN THE MATTER OF:

M/s. IL&FS Financial Services Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Vardaan Buildtech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Satendra K. Rai and Pravar V. Misra, Advocates

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.07.2023.

Sd/-
(Court Officer)